

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 17th December, 2018

No. HCM/V-3/76-Estt(iv)/ The High Court of Manipur will remain closed
from 22nd December, 2018 to 11th January, 2019 on account of Winter Vacation.

During the vacation period, there will be 2 (two) Single Bench Vacation Courts
on 29th December, 2018 (Saturday) and 8th January, 2019 (Tuesday).

The Hon'ble Chief Justice has been pleased to constitute the Vacation Courts
of **Hon'ble Mr. Justice Kh. Nobin Singh** on 29th December, 2018 at 10:30 a.m.
and **Hon'ble Mr. Justice Lanusungkum Jamir** on 8th January, 2019 at 2:00 p.m.

Filing of urgent matter pertaining to civil and criminal will be allowed
on **28th December, 2018 (Friday)** and on **7th January, 2019 (Monday)** from
10:30 a.m. to 2:30 p.m. for the above mentioned dates of Vacation Court.

The office will remain open on 28th & 29th December, 2018 and 7th & 8th
January, 2019 from 10 a.m. to 4.30 p.m.

By order etc.

Sd/-

(**PH. JAPAN SINGH**)

REGISTRAR (ADMN./PM&P) I/C
HIGH COURT OF MANIPUR

Imphal, 17th December, 2018

Endt. No. HCM/V-3/76-Estt(iv)/ 26595-616

Copy to :-

1. The Advocate General, Manipur.
2. The Govt. Advocates, Government of Manipur.
3. The Registrar General, High Court of
4. The Secretary, All Manipur Bar Association, Imphal
5. The Secretary, High Court Bar Association, Manipur.
6. The Jt. Registrar(Admn.PM&P), High Court of Manipur.
7. The Deputy Registrar (Judl.)/(Acs./P)/(Admn.), High Court of Manipur.
8. The Assistant Registrars /LRO/ Sr. Gr. Stenographers, High Court of Manipur.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Registrar General, High Court of Manipur.
13. The P.S. to Registrar (Judl.), High Court of Manipur.
14. The Director, Doordarshan Kendra, Imphal.
- for favour of wide announcement in the News Items.
15. The Director, Information & Public Relations, Imphal.
- one spare copy for favour of wide publicity in the News Item
16. The Assistant News Editor, A.I.R., Imphal.
- for favour of wide announcement in the News Item.
17. The News Editor, ISTV, Imphal.
- for favour of wide announcement in the News Item.
18. The System Analyst, High Court of Manipur.
- he is requested to upload the above notification in the official website of this Registry.
19. The Computer Programmer, High Court of Manipur.
20. All Superintendets/ COs/ Stamp Reporter/ Protocol Officer, High Court of Manipur.
21. All Court Masters, High Court of Manipur.
22. Guard File/ Order Book/ Notice Board/ Concerned File

Ph. Japan Singh
REGISTRAR (ADMN./PM&P) I/C 17/12/18
HIGH COURT OF MANIPUR